

SPECIAL BENCH ITEM NO. 135

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 26/ND/2015

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	SHIV SEVAK SINGH & ANR V/S WINCON ENGINEERING PVT LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Nishtha Grover : *For the petitioner.*
Sh. Sharvik proxy for Sh. Saurabh Kalia, Adv. : *For the Res Nos. 2-4*

ORDER

Learned counsels for the parties present. Physical copies of Reply and Written Submission to be filed.

Let the matter be listed before the Regular Bench on 19th April, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

14th March, 2023

Md. Zaid
(Stenographer)